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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


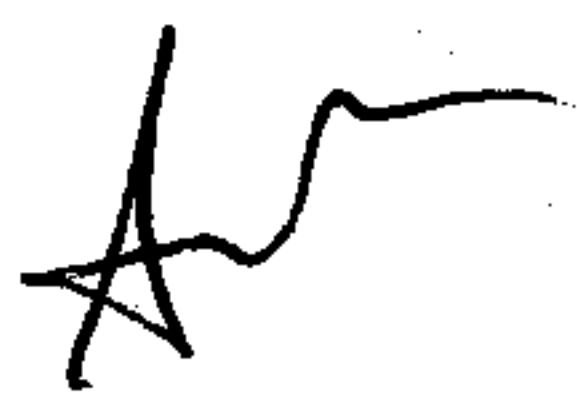

IA 397 of 2018 with Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Meeta Mathur
V/s.
Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act: Section 58-59 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA WITH	SR. ADV	Respondent	
2.	RITU SHAH FOR THAKKAR AND PAHWA	ADV.		
3.	D. S. Sanjanwala with Ankit Shah	Sr-Adv Adv.	Pet. Pet-	 

ORDER


Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

At request of Appellant Counsel.

List the matter on 22.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL